

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:641  
ANSWERED ON:15.07.2014  
FINANCIAL ASSISTANCE TO NGOS  
Jadhav Shri Prataprao Ganpatrao

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) Whether the Government has provided any financial assistance to Non-Government Organisations (NGOs) under various schemes being implemented by the Ministry, in Maharashtra;
- (b) if so, the details thereof during the last three years and the current year, scheme and NGO-wise;
- (c) whether the Government has conducted any review of the work of these NGOs; and
- (d) if so, the details and the outcome thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a): This Ministry is providing financial assistance to Non-Governmental Organisations (NGOs) in Maharashtra under the following schemes:
- (i) Assistance to the Voluntary Organisations working for welfare of Scheduled Castes;
  - (ii) Assistance to the Voluntary Organisations working for welfare of Other Backward Classes;
  - (iii) Assistance to NGOs for prevention of alcoholism and substance (Drug) abuse;
  - (iv) An Integrated Programme for Older Persons;
  - (v) Deendayal Disabled Rehabilitation Schemes;
  - (vi) Assistant to Disabled Persons for Purchase/fitting of Aids and Appliances;
  - (vii) Babu Jagjivan Ram Chhatrawas Yojana and
  - (viii) Free Coaching for SC and OBC students.
- (b) Details of financial assistance provided to NGOs during the last three years and the current year are given in the Annexure hereto.
- (c) & (d) : The performance of the NGOs is reviewed from time to time through inspections by the State Governments concerned, National Institutes, CPSEs under the Ministry and officers of the Ministry.